

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-48/2017/ 385 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>nd</sup> 22 January, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/499 dated 21.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 20.01.2025 till the morning of 21.01.2025.** During your absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2017/ 386 /A, dated** , 22-01-2025  
Copy to:

✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*